

**NATIONAL COMPANY LAW TRIBUNAL  
CUTTACK BENCH  
CUTTACK**

**ORDER SHEET OF THE HEARING ON 15<sup>th</sup> JULY, 2021, 03:00 P.M.**

CP (IB) No. 53/CTB/2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V. K.  
2. Hon'ble Member(T), Shri Satya Ranjan Prasad**

Name of the Company	Punjab National Bank -Vs- M/s. Visa Steel Ltd.
Under Section	7 IBC

For Petitioner (s)

For Respondent (s)

:

**ORDER**

It is reported that Mr. Ajit Kumar Mohapatra, Ld. Counsel for the Punjab National Bank i.e., the Financial Creditor, could not be present today due to some personal inconvenience. Adjournment is sought on this ground. At the request of Financial Creditor list the matter on 23.08.2021.

Sd

**Satya Ranjan Prasad  
Member (Technical)**

Sd

**Rajasekhar V.K.  
Member (Judicial)**